

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 7123/15/12] ...(*Interruptions*)...

**Report of CAG for the year ended on March, 2012 (Performance Audit)
Department of Atomic Energy**

SHRI NAMO NARAIN MEENA : Sir, I lay on the Table, under clause (1) of article 151 of the Constitution, a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended March, 2012: No.9 of 2012-13: (Performance Audit) - Union Government — Department of Atomic Energy — on Activities of Atomic Energy Regulatory Board. ...(*Interruptions*)... [Placed in Library. *See* No. L.T. 7142/15/12]

**REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY
STANDING COMMITTEE ON DEFENCE**

SHRI AVINASH RAI KHANNA (Punjab) : Sir, I beg to lay on the Table, a copy (in English and Hindi) of the Sixteenth Report of the Department-related Parliamentary Standing Committee on Defence on the subject 'Critical Review of Functioning of Sainik Schools' relating to the Ministry of Defence. ...(*Interruptions*)...

**REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY
STANDING COMMITTEE ON INFORMATION TECHNOLOGY**

SHRI M.P. ACHUTHAN (Kerala) : Sir, I beg to lay on the Table, a copy (in English and Hindi) of the Thirty-fifth Report of the Department-related Parliamentary Standing Committee on Information Technology (2011-12) on Action Taken by the Government on the recommendations/observations of the Committee contained in their Twenty-fifth Report (Fifteenth Lok Sabha) on 'Disbursement of Wages to Labourers Under Mahatma Gandhi National Rural Employment Guarantee Act by Post Offices' relating to the Ministry of Communications and Information Technology (Department of Posts). ...(*Interruptions*)...